

**GOVERNMENT OF INDIA**  
**DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (Divyangjan)**  
**MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 2610**  
**TO BE ANSWERED ON 02.08.2016**

**Disability Certificate**

**2610. SHRI MALYADRI SRIRAM:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government is aware that many of the disability certificates issued by the States are not valid across the country;
- (b) if so, the details thereof and the reaction of the Government thereto; and
- (c) whether the Government has any plan to increase the number of categories of physical disability and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI KRISHANPAL GURJAR)**

- (a) Yes, Sir.
- (b) The Ministry has already developed an Application Software which has been hosted on the National Informatics Centre (NIC) cloud to create a National database for persons with disabilities and also to issue Unique Disability Identity Card to persons with disabilities. The application software provides a Web-based platform for issuance of disability certificate which could be valid across the country.
- (c) The Government has a proposal to increase the number of categories of disabilities. The Rights of Persons with Disabilities Bill, 2014 which was introduced in Rajya Sabha on 7.02.2014 contains a list of new disabilities.

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